## SPECIAL MENTIONS

Visit by a Team of Indian Artistes to South Africa

SHRI MD. SALIM (West Bengal): Madam, the Minister of Information and Broadcasting is also in the House and I am grateful to you for the opportunity given to me to make my Special Mention.

To our great surprise, a team comsing some Indian Aim stars, comedians singers visited South Africa to take part in some commercial show there. I want to draw the attention of the Government to this. We have a long tradition of being against the prising some Indian film stars, comerelease of Dr. Nelson Mandela and lifting of the ban on the South Africa Communist Party, the South African apartheid regime is continuing its repression on the black people and the people of South Africa are continuing their struggle against apatheid.

India is a champion for the cause of the struggle against apartheid. It is a matter of shame that a delegation went to South Africa to take part in a commercial show. I am not prepared to call it an Indian delegation because this delegation does not represent the culture, the traditions and the principles of India. When we get our passport, it is written there that visit to South Africa is no permitted.

I want to know from the Government how they have been granted permis South Africa. Even sion to visit after the visit of those artistes to South Africa, which is banned Indians, sanctions of the international community against South Africa are still in force. As it is a gross violations of our principles and ideals, I would request the Informat'on and Broadcasting Minister that, at least, the Official media All India Radio and Doordarshan should boycott those artistes in their programmes. I would also like to know from the Government those artistes and the organizers of the show could manage or manipulate to get permission for the visit to South South Africa.

I reiterate my demand that the Minister in charge of Information and Broadcasting should issue some instructions to All-India Radio and Doordarshan to boycott those artistes and singers in the official media. Thank you Madam.

Mentions

## Floods in Gujarat

SHRI GOPALSINH G. SOLANKI (Gujarat); Madam, I am thankful to you for giving me this opportunity to raise an important issue. Madam, I just attempted the day before, during the Zero Hour, to draw the attention of the Government to the heavy rains and flood in the Gujarat State.

Madam,. on the 23rd, 24th and 25th, there were heavy rains in Gujarat feecause of which several districts like Khera, Baroda, Panchmahal, Ahmedabad, Banaskantha, Broach^ Surendranagar; Surat and Sabarkantha were affected. The highest rainfall was recorded in the Panchmahal district which was 476 mm. in 24 hours. There was a consequential flood, because of which roads were demaged and more than 400 villages were affected. Not only that Ninety-six persons have lost their lives. During the rainy season, the total number of persons who had lost their lives was 170. Particular^ in Kalol, Shehra and Godhra, more than 4000 houses were marooned. Many villages were cut off and theyhad no surface communication or rail communication. All the telephone changes in the Gujarat State were not working for two days. Big bridges · · were also breached - and for- two d^ays "there".. -was- n&-surface com-, rnunication or rail communication. All the telephoe exchanges in the Gujarat State were ot working for two days. Big bridges were also breached and for two days there was no surface communication. Because of these cular rains, there has been damage to the crops "also. More than 5, 000 houses have also collapsed and the damage, as reported by the Gujarat Govern-ment on a rough estimate, is worth about Rs. 395 crores. The Central Government has ben requested to render an interim assistance of Rs. 50

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Committee

I would like to draw the attention of the Central Government to tell them that no Central Minister has so far visited the Gujarat State in spite of the casualties that took place during he flood, and the interim relief which has been sought has not yet been provided. So, may I request to Government to make a statement in this regard and render all help to the poor and suffering in the Gujarat State?

Thank you Madam.

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## Need for Job Reservation Quota for Muslims

मौलाना भ्रोबेद्राला खां प्राजमी (उत्तर प्रदेश): मैडम बाइस चेयरमैन स हिबा, हमारे मुल्क में इस वक्त रिजर्वेशन की बाढ़ ब्राई हुई है। 27 फीसदा रिर्ज-वेशन बेकवर्ड क्लास का, 10 फोसद से लेकर 5 फांसद रिजर्वेशन दूसरे लोगों का और उसी के साथ-साथ हम इस रिगवणन की बाद में यह देख रहे हैं ि 43 साल से मसलमानों की माणां हाला बद से बदतर होती चली जा रही है। हमारे नुरुक के वर्जारे ग्राजम ने श्रभी चन्द दिनों पहले फरमाया था कि 43 सालों में हमारे सिस्टम में कोई कमी रह गई है जिसकी वजह से लोगों को उनके मीलिक अधिकार नहीं मिल सके हैं। मैं चाहता हूं कि जब इस कमी को महसूस किया जा रहा है तो इस कमी को दूर करने की भी पूरी कोशिश करनी चाहिए।

हम किती भी रिजर्वेशन के या किसी की भी गुरबत को दूर करने के मुखमुलिफ नहीं हैं। हम हरिजनीं, बेकवर्ड क्लाँस के लोगों और मुख्क में गरोबी में फसे लोगों के साथ पूरी हमदर्दी रखते हैं। हम किसी के खिलाफ नहीं हैं। या तो रिजर्वेशन हो रहा ह तो सबसे ज्यादा इस बक्त रिजर्वेशन के हकदार मुसलमान हैं। इसलिए कि उनकी परमांदर्ग। गवर्नमेंट की रिपोर्ट के मृताबिक भी मुख्क के सामने ब्रा चुकी है तालामी एतबार से भी श्रीर माली एतबार से पिड़के में सक्को रिजर्वेशन दिया जा रहा ह तो श्रीखर मुसलमानों को रिजवंशन

क्यों नहीं दिया जा रहा है? 12 परसेंट मुसलमानों को तस्लीम गवन मेंट की सचना के मुताबिक किया गया है। मैं चाहूंगा और पुरजोर सिफारिश करूंगा कि कम से कम 10 परसेंट रिजर्वेशन मुसलमानों को 10 साल के लिए जरूर दे दिया बाए लॉकि इस 10 साल में मुसलमान अपनी खोई हुई कूबत और अपनी परमां-दमी को बहाल करने की सिमत पेशरफत कर सकें।

ग्रगर ग्राज यह मसाइल हल नहीं होंगे तो यह मसाइल कमा भो हल नहीं होंगे। ग्राज संजोदगी के साथ सब मसाइलों पर गौर किया जा रहा है। प्रव लोगों ने इस बात पर ग्रपनी चिंता का इजहार किया है कि मुसलमान सबसे ज्यादा परमादा, सबसे ज्यादा गरीब ग्रीर सबसे ज्यादापरेशान होंल है। ऐसी सूरत में मुसलमानों के मसाइल पर रिजर्वेशन न देना नाइंफाफी होंगी। मैं चाहुंगा कि जनको भी 10 परसेंट रिजर्वेशन दिया जाए।

गैडम, मै यह कहना चाहूंगा कि मुसलमानों का रिज़्बेंग्रन देश की एकत ग्रीर श्रवंडता के हवा में होगा। मुसलमानों ने 1947 में, हिन्दुस्तानी मुसलमानों ने पाकिस्तान न जाकर इस मुल्क में श्रपने हिन्दू भाइयों के साथ रहने का फैसला बहुत सोच-समझकार किया था ताकि श्राने विरादराने वतन के साथ कदम से कदम मिलांकर मुल्क की तरकर्का में भी हम अपना ग्रोगदान दें और हमारे विरादराने वतन के साथ हमारी तरकर्जा की राहें भी खुलती रहें। श्राज वक्त आ गया ह इस मसले पर ईमानदारी के साथ सोचकर मुसलमानों को भी 10 परसेंट रिज्वेंग्रन देने का।

में पुरजोर मांग करता हूं कि मुसल-मानों की भी 10 परसेंट रिजवेंगन देकर, जो बात कहीं जा रहीं, है कि मुसलमान सबसे ज्यादा परमादा है, उसकी पन्मांदर्ग को भी दूर करने के लिए हमार हुक्मरान सेचें। में उम्मीद नहीं बल्कि यकीन रखता हूं कि इस हॉडस में इस बात को संजीदगी से सोचा जाएगी और मुसलमानों को 10 परसेंट रिजवेंगन दिया जाएगा। गांत्रया ।